

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 3087/2001

This the 14th day of May, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)

A.K. Saraf
D-I/68, Central Govt. Qtrs.
Chanakyapuri
New Delhi - 110021 (Ph. 6882224).

....Applicant

(Through : Shri G.K. Aggarwal, Advocate)

Versus

1. Union of India thro' Secretary
Ministry of Urban Development &
Poverty Alleviation,
Nirman Bhawan, New Delhi-110011.

2. The Director General (Works)
Central Public Work Department
Nirman Bhawan, New Delhi-110011.

3. DP Goel (Mr.)
Addl Director General (designate)
through Director General (Works)
CPWD, Nirman Bhawan
New Delhi-110011.

(By Advocate: Sh. S.K. Anand for Resp.3)

... Respondents

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Learned counsel for applicant states that he wants to
withdraw the OA. OA is dismissed as withdrawn.


(KULDIP SINGH)
Member (J)

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